

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-305**  
IB-2200/ND/2019

**IN THE MATTER OF:**

M/s Baba Deep Singh Shuttering Pvt. Ltd.

**Vs**

M/s A & A Infracon Pvt Ltd.

....Applicant

....Respondent

**SECTION**

Under Section – 9 of IBC, 2016

**Order delivered on 31.01.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Nikunj

For the Respondent : Adv. R K Gupta, Adv. Sanat Garg

**ORDER**

Ld. Counsels for both the parties have put in appearance and submitted that the talks of settlement are going on between the parties. Let the settlement be done. List the case on **07.02.2020**.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)